Development of airports in Andhra Pradesh

- *132. DR. K.V.P. RAMACHANDRA RAO: Will the Minister of CIVIL AVIATION be pleased to state:
- (a) whether Government has taken up the proposals for development of new airports and revival of old airports in Andhra Pradesh;
 - (b) if so, the details thereof; and
 - (c) the present status of these proposals?

THE MINISTER OF CIVIL AVIATION (SHRI AJIT SINGH): (a) Yes, Sir.

(b) and (c) Site clearance has been granted by Steering Committee of the Ministry of Civil Aviation for New Greenfield Airport at Ongole in Prakasam District of Andhra Pradesh proposed to be developed in the private sector by M/s. Prakasam Airport Pvt. Ltd. Further, MoU has been signed between AAI and Government of Andhra Pradesh to undertake development of Warangal Airport in a phased manner; initially for operations of ATR-72 type of aircrafts and later for A321 type of aircrafts.

Airports Authority of India (AAI) has sought an additional land of 438 acres free of cost and provision of free water, electricity and security for 5 years for the Warangal Airport from the State Government. Government of Andhra Pradesh has released Rs. One crore for land acquisition for the Airport. The additional land has not yet been acquired and handed over to AAI.

An MoU has also been signed between AAI and Government of Andhra Pradesh for the development of Kadapa Airport in a phased manner; initially for operations of ATR-72 type of aircrafts and later for A321 type of aircrafts. A New runway with associated facilities, apron and link taxiway have been completed at a cost

of Rs 26.12 crores in January, 2010. Construction works of a new Terminal Building and a new Control Tower cum Technical Block cum Fire Station are at advance stage of completion.

Child malnutrition in the country

*133. DR. GYAN PRAKASH PILANIA: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to refer to reply to Starred Question 383 given in the Rajya Sabha on 20 December, 2011 land state:

- the details of findings of child-malnutrition survey titled 'HUNGaMA';
- the scenario regarding child-malnutrition, stunting, underweight, Infant (b) Mortality Rate (IMR) and Maternal Mortality Rate (MMR) in India, State-wise;
- how the country compares with neighboring and other advanced countries in this regard; and
- (d) whether the Prime Minister had described the above scenario as a National Shame?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI GHULAM NABI AZAD): (a) HUNGaMA (Hunger and Malnutrition) Survey was carried out during the period October, 2010, to February, 2011, covering 1.9 lakh children in 3,360 villages in 112 districts across nine States. These States are Bihar, Jharkhand, Madhya Pradesh, Odisha, Rajasthan, Uttar Pradesh, Himachal Pradesh, Tamil Nadu and Kerala. The purpose of the survey was to capture the nutritional status of children.

- Out of 112 districts. 100 districts were selected from the bottom of a Child Development District Index (developed by UNICEF); and for comparison, 1 best performing district from each of these 6 States (Bihar, Jharkhand, Madhya Pradesh, Odisha, Rajasthan and Uttar Pradesh) and 2 districts each from three best performing States (Kerala, Tamil Nadu and Himachal Pradesh).
- The survey shows that positive change for child nutrition is happening in India including 100 focus districts. However, rate of child malnutrition is still unacceptably high where over 40% children are underweight and almost 60% are stunted.
- The report shows that in the 100 Focus Districts, the prevalence of child underweight (using WHO standards) has decreased from 53.1 per cent (DLHS 2. 2002-04) to 42 per cent (HUNGaMA 2011); this represents a 20.3 per cent decrease over 7 year period with an average annual rate of reduction of 2.9 per cent.